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भारत सरकार / GOVERNMENT OF INDIA  
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY  
बौद्धिक संपदा भवन / IP BHAWAN  
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,  
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

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Fax No.: 27601779

Time: 11:00 AM

Date: 07/08/2023

**CAUSE LIST (ONLINE)**

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	4693838/ 32	Opp. No. AMD- 1096592	M/s. K.I.Raval & Co., Ahmedabad / Ms. Mita Ashok Kapoor, Vapi  V/s  M/s. Anand And Anand, New Delhi / M/s. Adret Retail Private Limited, West Bengal	Venkatesan Rajamani, Asst. Registrar
02	4693860/ 06	Opp. No. AMD- 1094412	M/s. K.I.Raval & Co., Ahmedabad / Ms. Mita Ashok Kapoor, Vapi  V/s  M/s. Anand And Anand, New Delhi / M/s. Adret Retail Private Limited, West Bengal	Venkatesan Rajamani, Asst. Registrar
03	5042567/ 20	Opp. No. AMD- 1135437	M/s. Vijay Gupta and Associates, Delhi / M/s. Satyanarayan, Churu-Rajasthan  V/s  M/s. K & S Partners, Gurgaon	Venkatesan Rajamani, Asst. Registrar
04	3819817/ 29	Opp. No. AMD- 1045614	Advocate Manoj Jain, Jaipur / M/s. Eight Brothers Sales Pvt. Ltd., Jaipur  V/s  M/s. G.S.Rijhwani & Co., Mumbai / M/s. Oswal Brothers, Indore-M.P.	Venkatesan Rajamani, Asst. Registrar

<b>Sr. No.</b>	<b>Application/R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	
05	2593103/05	Opp. No. AMD- 928441	M/s. S.Singh & Associates, Delhi-9 / Mr. Tara Prakash Tiwari S/O. Sh. R.C. Tiwari, Jaipur  V/s  M/s. Vishesh & Associates, Mumbai / M/s. Glenmark Pharmaceuticals Limited, Mumbai	Venkatesan Rajamani, Asst. Registrar
06	4494544/05	Opp. No. AMD- 1095773	M/s. G. D. Bansal & Associates., Jaipur / Mr. Vipul Kumar S/O. Sh. Rajendra Prasad Singhal, Bharatpur  V/s  M/s. Daswani & Daswani, Kolkata / M/s. Mankind Pharma Limited, New Delhi	Abirama Sundara Vali M., Assistant Registrar
07	3403340/31	Opp. No. AMD- 1000344	M/s. Dinesh & Co., Nalasopara / Mr. Anant Shukla, Kota  V/s  M/s. Indian Trade Marks Co., New Delhi / M/s. Ashwani Pan Products Private Limited, Kanpur	Abirama Sundara Vali M., Assistant Registrar
08	4725598/30	Opp. No. AMD- 1079000	Mr. Atul Kumar Sahuwala, Sri Ganganagar / M/s. Chhavi Food Private Limited, Jaipur  V/s  M/s. Worldwide Registration Bureau, New Delhi / Mr. Paras Sachdeva, Ghaziabad-U.P.	Abirama Sundara Vali M., Assistant Registrar
09	4732967/42	Opp. No. AMD- 1096268	M/s. Nisha Sethi & Associates, Jaipur / M/s. Myteam11 Fantasy Sports Private Limited, Jaipur  V/s  M/s. Sim & San Advocates, Faridabad-Haryana / M/s. Makemytrip (India) Private Limited, Gurugram-Haryana	Abirama Sundara Vali M., Assistant Registrar
10	1713956/16	Opp. No. AMD- 753845	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar  V/s  M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Zen Tobacco Pvt. Ltd., Ahmedabad	Abirama Sundara Vali M., Assistant Registrar



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**CAUSE LIST (ONLINE)**

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	2588012/ 05	Opp. No. AMD- 880446	M/s. D.C. Dani & Associates, Ahmedabad / Mr. Jagdish Dahyalal Patel, Gandhinagar  V/s  M/s. Marks & Rights, Kochi / M/s. Dynamic Techno Medicals Pvt. Ltd., Kerala	Venkatesan Rajamani, Asst. Registrar
02	2588014/ 05	Opp. No. AMD- 880447	M/s. D.C. Dani & Associates, Ahmedabad / Mr. Jagdish Dahyalal Patel, Gandhinagar  V/s  M/s. Marks & Rights, Kochi / M/s. Dynamic Techno Medicals Pvt. Ltd., Kerala	Venkatesan Rajamani, Asst. Registrar
03	2588016/ 05	Opp. No. AMD- 880448	M/s. D.C. Dani & Associates, Ahmedabad / Mr. Jagdish Dahyalal Patel, Gandhinagar  V/s  M/s. Marks & Rights, Kochi / M/s. Dynamic Techno Medicals Pvt. Ltd., Kerala	Venkatesan Rajamani, Asst. Registrar
04	2588017/ 05	Opp. No. AMD- 875832	M/s. D.C. Dani & Associates, Ahmedabad / Mr. Jagdish Dahyalal Patel, Gandhinagar  V/s  M/s. Vishesh & Associates, Mumbai	Venkatesan Rajamani, Asst. Registrar

<b>Sr. No.</b>	<b>Application/R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	
05	2588017/05	Opp. No. AMD- 880449	M/s. D.C. Dani & Associates, Ahmedabad / Mr. Jagdish Dahyalal Patel, Gandhinagar  V/s  M/s. Marks & Rights, Kochi / M/s. Dynamic Techno Medicals Pvt. Ltd., Kerala	Venkatesan Rajamani, Asst. Registrar
06	4269202/05	Opp. No. AMD- 1136468	M/s. H.K.Acharya And Company, Ahmedabad / M/s. Anand Animal Health Private Limited, Anand  V/s  Advo. Groverlaw, New Delhi	Abirama Sundara Vali M., Assistant Registrar
07	4269202/05	Opp. No. AMD- 1136796	M/s. H.K.Acharya And Company, Ahmedabad / M/s. Anand Animal Health Private Limited, Anand  V/s  M/s. D.C. Dani & Associates, Ahmedabad / M/s. Votary Laboratories (India) Limited, Vadodara	Abirama Sundara Vali M., Assistant Registrar
08	4269202/05	Opp. No. AMD- 1136913	M/s. H.K.Acharya And Company, Ahmedabad / M/s. Anand Animal Health Private Limited, Anand  V/s  M/s. Aditya & Associates, Mumbai / M/s. Emcure Pharmaceuticals Limited, Bhosari-Pune	Abirama Sundara Vali M., Assistant Registrar
09	4941286/03	Opp. No. AMD- 1125027	Mr. Anand Jayendrakumar Padh, Ahmedabad / Mr. Amit Gopal Patodia, Baroda  V/s  M/s. S.Singh & Associates, Delhi-9 / M/s. Amilal Ramkishan Dass, Faridabad-Haryana	Abirama Sundara Vali M., Assistant Registrar
10	2592393/30	Opp. No. AMD- 892804	M/s. Singh & Associates, New Delhi  V/s  M/s. Suresh & Co., Mumbai / M/s. Karan Agencies, Nashik	Abirama Sundara Vali M., Assistant Registrar



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**CAUSE LIST (ONLINE)**

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	4474299/05	Opp. No. AMD- 1147351	Advocate Kiran M. Bhatiya, Ahmedabad / Mr. Abhishek Arun Tulsyan, Changodar  V/s  M/s. Remfry & Sagar, New Delhi	Venkatesan Rajamani, Asst. Registrar
02	4474299/05	Opp. No. AMD- 1148109	Advocate Kiran M. Bhatiya, Ahmedabad / Mr. Abhishek Arun Tulsyan, Changodar  V/s  Advocate J.T.Jhala & Co., Ahmedabad / M/s. Eris Lifesciences Limited, Ahmedabad	Venkatesan Rajamani, Asst. Registrar
03	4474299/05	Opp. No. AMD- 1148554	Advocate Kiran M. Bhatiya, Ahmedabad / Mr. Abhishek Arun Tulsyan, Changodar  V/s  M/s. Charak Pharma Pvt. Ltd., Mumbai	Venkatesan Rajamani, Asst. Registrar
04	2588019/05	Opp. No. AMD- 880450	M/s. D.C. Dani & Associates, Ahmedabad / Mr. Jagdish Dahyalal Patel, Gandhinagar  V/s  M/s. Marks & Rights, Kochi / M/s. Dynamic Techno Medicals Pvt. Ltd., Kerala	Venkatesan Rajamani, Asst. Registrar

<b>Sr. No.</b>	<b>Application/R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	
05	2577184/01	Opp. No. AMD- 933203	Mr. Kiran M. Bhatiya, Ahmedabad / Mr. Anilbhai Rambabu Biyani, Ahmedabad  V/S  M/S. K. I. Raval & Co., Ahmedabad / Mr. Rameshkumar Maheshwari & Kamleshkumar K. Kushwaha Partners, Ahmedabad	Venkatesan Rajamani, Asst. Registrar
06	2578887/07	Opp. No. AMD- 878177	M/s. H.K.Acharya And Company, Ahmedabad / Mr. Mukeshkumar Munshilal Gupta, Ahmedabad  V/s  M/s. T.C.Patel & Co., Ahmedabad / M/s. Shree Khodiyar Industries, Rajkot	Abirama Sundara Vali M., Assistant Registrar
07	4474301/05	Opp. No. AMD- 1147352	Advocate Kiran M. Bhatiya, Ahmedabad / Mr. Abhishek Arun Tulsyan, Changodar  V/s  M/s. Remfry & Sagar, New Delhi	Abirama Sundara Vali M., Assistant Registrar
08	4474301/05	Opp. No. AMD- 1148108	Advocate Kiran M. Bhatiya, Ahmedabad / Mr. Abhishek Arun Tulsyan, Changodar  V/s  M/s. J.T.Jhala & Co., Ahmedabad / M/s. Eris Lifesciences Limited, Ahmedabad	Abirama Sundara Vali M., Assistant Registrar
09	4474301/05	Opp. No. AMD- 1148555	Advocate Kiran M. Bhatiya, Ahmedabad / Mr. Abhishek Arun Tulsyan, Changodar  V/s  M/s. Charak Pharma Pvt. Ltd., Mumbai	Abirama Sundara Vali M., Assistant Registrar
10	2579012/05	Opp. No. AMD- 881191	M/s. J.T.Jhala & Co., Ahmedabad / M/s. Aprica Healthcare Limited, Ahmedabad  V/s  M/s. INTTL Advocare, New Delhi	Abirama Sundara Vali M., Assistant Registrar



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01	4644727/ 03	Opp. No. AMD- 1091587	Mr. Kaushikchandra Ambalal Barot, Ahmedabad / Mr. Sagar Shamjibhai Alagiya, Maninagar  V/s  M/s. W. S. Kane & Co., Mumbai / M/s. Jyothy Labs Limited, Mumbai	Venkatesan Rajamani, Asst. Registrar
02	4623690/ 19	Opp. No. AMD- 1089220	Mr. Rajeev Jain, Jaipur / Mr. Indra Shukla, Jaipur  V/s  M/s. W. S. Kane & Co., Mumbai / M/s. Prism Johnson Limited, Mumbai	Venkatesan Rajamani, Asst. Registrar
03	4636875/ 30	Opp. No. AMD- 1089610	Advocate Rohit Jain, Jaipur / Mr. Vikas Didwania S/O Shree Omprakash, Jaipur  V/s  M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Jivraj Tea Limited, Surat	Venkatesan Rajamani, Asst. Registrar
04	2579350/ 19	Opp. No. AMD- 886480	M/s. Tmc Intellectual Services, Surat / M/s. Kaneria Plast Private Limited, Kamrej-Surat  V/s  M/s. S.S. Rana & Co., New Delhi / M/s. Kajaria Ceramics Ltd., New Delhi	Venkatesan Rajamani, Asst. Registrar

<b>Sr. No.</b>	<b>Application/R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	
05	2579448/ 29	Opp. No. AMD- 846167	M/s. Rishit Bhatt & Co., Ahmedabad / M/s. Iscon Balaji Foods Pvt. Ltd., Ahmedabad  V/s  M/s. Vishesh & Associates, Mumbai / M/s. International Society for Krishna Consciousness, Mumbai	Venkatesan Rajamani, Asst. Registrar
06	2579116/ 05	Opp. No. AMD- 845812	Advocate Hemal N. Shah, Ahmedabad / M/s. Dadaz Pharmaceuticals Pvt. Ltd., Ahmedabad  V/s  M/s. Sun Pharmaceutical Industries Ltd., Mumbai	Abirama Sundara Vali M., Assistant Registrar
07	2578911/ 05	Opp. No. AMD- 886760	M/s. S.Singh & Associates, Delhi / Mr. Sanjiv Thakkar, Ahmedabad  V/s  M/s. Glenmark Pharmaceuticals Limited, Mumbai	Abirama Sundara Vali M., Assistant Registrar
08	2585572/ 05	Opp. No. AMD- 945798	Mr. Shah Vipul Kishor, Shahada / M/s. Kaps3 Life Sciences Pvt. Ltd., Surendranagar  V/s  M/s. Vishesh & Associates, Mumbai / M/s. Alkem Laboratories Ltd., Mumbai	Abirama Sundara Vali M., Assistant Registrar
09	2585945/ 30	Opp. No. AMD- 874040	M/s. Anand And Anand, New Delhi / Mr.Abhinav Aggarwal, Sri Ganganagar  V/s  M/s. O.P. Sharma Brothers, Delhi / M/s. Annaco Food Industries Pvt. Ltd., Delhi	Abirama Sundara Vali M., Assistant Registrar
10	2579601/ 30	Opp. No. AMD- 881633	Advocate Kamal V. Verma, Kutch / M/s. Rathi Salt And Grains Private Limited, Kachchh  V/s  Mr. G V S Jagannadha Rao, Hyderabad / M/s. Ushodaya Enterprises Private Limited, Hyderabad	Abirama Sundara Vali M., Assistant Registrar